

**OFFICE OF THE DISTRICT & SESSIONS JUDGE,  
NORTH-EAST DISTRICT : KARKARDOOMA COURTS, DELHI.**

**ORDER**

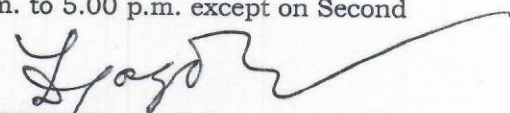
I hereby authorize the following Judicial Officers of Delhi Judicial Services (Civil) posted at North-East District, Karkardooma Courts, Delhi as opted by them, for hearing and disposing off urgent matters under the Delhi Rent Control Act, pertaining to North-East District, in accordance with law during ensuing summer vacations, 2019 w.e.f. 10.06.2019 to 29.06.2019 (both days inclusive) :-

Sl. No.	Name of Judicial Officer	Period of Detention	Court No.
1.	Sh. Amitabh Rawat, SCJ-cum-RC	17.06.2019 to 20.06.2019, 25.06.2019 & 26.06.2019	72
2.	Sh. Vikrant Vaid, JSCC/ASCJ/GJ	21.06.2019, 22.06.2019, 24.06.2019 & 27.06.2019 to 29.06.2019	64
3.	Sh. Pranjal Aneja, ACJ-CCJ-ARC	10.06.2019 to 15.06.2019	76

In pursuant to letter no. 2672-2693/DHC/Gaz./G-9/2019 dated 13.05.2019 of the Hon'ble High Court of Delhi, the above mentioned Judicial Officers shall also look after the administrative work, such as, weeding out process in the record room, departmental stock taking, training of staff, etc. during their detention period.

The above mentioned Judicial Officers shall hold the Court in their respective court rooms during Summer Vacation and shall be assisted by their own court staff.

The office of the court will remain open daily from 10.00 a.m. to 5.00 p.m. except on Second Saturday, Sunday and other holidays, if any.


  
**(DEEPAK JAGOTRA)**  
District & Sessions Judge  
North-East District,  
Karkardooma Courts, Delhi

Dated 27/5/19

No. 2920-54/Judl./N-E/KKD/Delhi/2019

**Copy forwarded for information and necessary action to :**

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge (HQs), Tis Hazari Courts, Delhi
3. The District & Sessions Judges of South, North-West, South-East, South-West, East, Shahdara, New Delhi, North, West and Rouse Avenue District, Delhi/New Delhi
4. All Judicial Officers posted at North-East District, Karkardooma Courts, Delhi.
5. The Accounts Officer, Accounts Branch through Ld. D.D.O, North-East District, Karkardooma Courts, Delhi.
6. Officer Incharge, Pool Car Section, Karkardooma Courts, Delhi.
7. The Administrative Officer (Judl.) of all branches, North-East District, KKD Courts, Delhi
8. The PRO/APRO, South, North-West, South-East, South-West, East, Shahdara, New Delhi, North and West District, Karkardooma Courts Delhi/New Delhi
9. The President/Hony. Secretary, Bar Association, Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka and Saket Courts, Delhi/New Delhi.
10. The Website Committee, Tis Hazari Courts & Karkardooma Courts, Delhi with the direction to display this order on district website, for information to all concerned.
11. Care Taker to display the same on the notice board of this court complex premises for information to all concerned.
12. R&I Branch, North-East District with the direction to upload the same on LAYERS.
13. P.S./Reader to the undersigned.

  
**District & Sessions Judge,**  
North-East District,  
Karkardooma Courts, Delhi.